



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Sep/202425/6

DATED: 09/10/2024

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Sep/202425/6 dated 09/10/2024 of Norms Committee - VII for the year 2024-25 was held on 09/10/2024 under the Chairmanship of HARILAL KM,Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Nimesh Singh, Young Professional	DGFT(HQ)
2	NAND Lal, Technical Consultant	DPIIT
3	SHAISH KUMAR, Technical Consultant	DGFT
4	DINESHNARAIN MATHUR, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	R R KABEL LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM REVIW00000353AM25		
RA File Number	NA		
Licence No and Date	0310814941/31/07/2017		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PVC COMPOUND RR EXP	399650.0 Kg	PVC RESIN	201702.84 Kg
		PLASTICIZER	86028.69 Kg
		FILLER (Calcium Carbonate)	90542.15 Kg
		FILLER (Kaoline Clay)	14365.41 Kg
		STABILIZER	19000.41 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	2 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002913AM25
RA File Number	062404000072 AM19
Licence No and Date	0610039131/05/03/2019
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024

1. Production / Consumption data for the license year duly certified by authorized auditor of the company

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	3 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002911AM25
RA File Number	018705000784 AM21
Licence No and Date	0610039548/17/07/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024

1. Production / Consumption data for the license year duly certified by authorized auditor of the company

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	4 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002912AM25
RA File Number	018705000902 AM21
Licence No and Date	0610039656/22/10/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024

1. Production / Consumption data for the license year duly certified by authorized auditor of the company

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	5 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM REVIW00000559AM25		
RA File Number	02AA04008290 AM21		
Licence No and Date	0211000243/29/01/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied .			
Export Item	Quantity	Import Item	Quantity
As per application from S.No. 1 to 12	As per application	As per application from S.No 1 to 64	As applied
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	6 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001714AM25
RA File Number	03AA04033055 AM21
Licence No and Date	0311004056/25/05/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

S.No.	Name of Export Item	Quantity (MT)	Name of Import Item	Quantity* required for 100 MT. of export product
1.	Passenger Car Radial (PCR) , Utility Vehicle Radial Tyres (UVR)	6,000.0	1.Natural Rubber	20.893 MT
			2.Bromobutyl Rubber	2.956 MT
			3.. Nylon Tyre Cord Fabric (Dipped)	1.014 MT
			4.Polyester Tyre Chord	3.609 MT
			5.. Carbon Black	23.833 MT
			6. Synthetic Resin (Bonding Agent)	0.904 MT
			7..Micro Crystalline Wax	0.320 MT
			8.Rubber Chemicals, Retarders	0.105 MT
			9..structural	0.338 MT
			10. Adhesive Agent	0.036 MT
			11. Hydrocarbon Tackifier	0.287 MT
			12. Resorcinol-formaldehyde resin	0.050 MT
			13 Monobond 680 c	0.042 MT
			14. Steel tyre chord	7.200 MT
			15..Synthetic Rubber SBR 1502	8.488 MT

	16. Synthetic Rubber PBR.	6.40 MT
	17. Synthetic Rubber SBR 1723	3.163 MT
	18. isoprene Rubber	0.705 MT
	19. Insoluble Sulphur	868 MT
	20.Silicon Dioxide.	3.173 MT
	21.. Synthetic Rubber SSBR	3.966 MT
	22. SulphurSilane	0.151 MT
	23. Hydrocarbon Resin	0.362 MT
	24.butyl rubber	0.972 MT
	25..Liquid Isoprene	0.042 MT
	26. Rubber Chemicals, Antioxidants	1.069 MT
	27. Rubber Chemicals, *or applied qty. whichever is less. Accelerators.	0.682 MT

*or applied qty. whichever is less.

Note : 1.There should be a value cap on rubber chemicals (Antioxidant , Accelerators & Retarders) and misc. chemicals as per general note 8 of the Handbook of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	7 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	CEAT LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024	
HQ File Number	HQRNORM REVIW00001717AM25	
RA File Number	03AA04033053 AM21	
Licence No and Date	0311004085/27/05/2021	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item: Agricultural, Industrial Vehicle Tyres(HS Code 40117000,401180 00)		
Quantity : 8,000 MT		
Import Item:		
S. No.	Item Name	Quantity* recommended for 100 MT of export product
1.	Natural Rubber	25.274 MT
2.	Carbon Black	29.651 MT
3.	Bead wire	Indigenously Procured
4.	Synthetic Rubber PBR	5.867 MT
5.	Bromo butyl Rubber	1.825 MT
6.	Zinc Oxide	Indigenously Procured
7.	Rubber Chemical Antioxidant	1.399 MT
8.	Misc Chemicals	Indigenously Procured
9.	Stearic Acid	Indigenously Procured
10.	Insoluble Sulphur	0.277 MT
11.	TackifierResi	0.812 MT
12.	Rubber Process Oil	Indigenously Procured

13.	Rubber Chemical Accelerator	0.529 MT
14.	Adhesion Promoter Resin SL3006	0.059 MT
15.	Synthetic Rubber SBR 1502	9.951MT
16.	Micro Crystalline Wax	0.954 MT
17.	Nylon Tyre Cord Fabric Dipped	2.021 MT
18.	PolysterTyre Cord Fabric Dipped	3.315 MT
19.	Structol	0.129 MT
20.	Wood Resin	Indigenously Procured
21.	Reclaim Rubber	Indigenously Procured
22.	Soluble Sulphur	Indigenously Procured
23.	Synthetic Rubber SBR 1723	7.212 MT

*or applied qty. whichever is less.

Note : 1. There should be a value cap on rubber chemicals (Antioxidant , Accelerators & Retarders) and misc. chemicals as per general note 8 of the Handbook of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	8 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001720AM25
RA File Number	03AA04033115 AM21
Licence No and Date	0311004193/01/06/2021
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item:Automobile Tyres Reinforced with Nylon Tyre Cord Fabric (2/3 Wheeler, Farm)

Quantity : 6,000 MT

Import Item:

S. No.	Item Name	Quantity* recommended for 100 MT of export item
1.	Natural Rubber	14.704 MT
2.	Bromo butyl Rubber	0.137 MT
3.	Synthetic Rubber SBR 1502	7.375 MT
4.	Synthetic Rubber SBR 1723	10.193 MT
5.	Synthetic Rubber SBR1739	0.842 MT
6.	Synthetic Rubber SBR1712	3.496 MT
7.	Styrene Butadiene Copolymer	0.093 MT
8.	Synthetic Rubber PBR	9.116 MT
9.	Synthetic Rubber SSBR	0.076 MT
10.	Nylon Tyre Cord Fabric – Dipped	6.396 MT
11.	Polyester Tyre cord fabric dipped	0.187 MT
12.	Carbon Black	25.945 MT
13.	Hydrocarbon tackifier Resin	0.643 MT
14.	Micro Crystalline Wax	0.522 MT
15.	Rubber Chemicals – Retarders	0.056MT

16.	Structol	0.134 MT
17.	Misc Chemicals	2.575 MT
18.	Rubber Chemicals Antioxidant	1.184 MT
19.	Rubber Chemicals Accelerator s	0.466 MT
20.	Insoluble Sulphur	0.316 MT

*or applied qty. whichever is less.

Note : 1. There should be a value cap on rubber chemicals (Antioxidant , Accelerators & Retarders) and misc. chemicals as per general note 8 of the Handbook of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	9 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LION RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001784AM25
RA File Number	NA
Licence No and Date	0311005086/03/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024 1. To indicate the indigenous items to use in the manufacturing of the export items. 2. To make calculation according to use of indigenous items, indicating net import content and wastage separately. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	10 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	APPL INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM REVIW00001681AM25		
RA File Number	31AA04026930 AM22		
Licence No and Date	3111000664/29/10/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
POLYPROPYLENE COMPOUND	1000000.0 Kg	POLYPROPYLENE (Polypropylene Co-polymer)	308800.0 Kg
		POLYPROPYLENE (Polypropylene Co-polymer)	200000.0 Kg
		Elastomer	130000.0 Kg
		Silicone Masterbatch	17500.0 Kg
		Anti Oxidant Stabilizer	500.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	11 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001043AM25
RA File Number	26AA04005367 AM22
Licence No and Date	2611000296/10/11/2021
Norms Committee Decision:	

The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing.

Case No.	12 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001610AM25
RA File Number	26AA04005364 AM22
Licence No and Date	2611000297/10/11/2021
Norms Committee Decision:	
The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing.	

Case No.	13 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LION RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002275AM25
RA File Number	03AA040127046 AM22
Licence No and Date	0311009116/02/12/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024	
1. To indicate the indigenous items to use in the manufacturing of the export items. 2. To make calculation according to use of indigenous items, indicating net import content and wastage separately. 3. To indicate composition of Rubber Compound.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	14 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001721AM25
RA File Number	03AA040131567 AM22
Licence No and Date	0311009280/08/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: Agricultural, Industrial Vehicle Tyres(HS Code 40117000,401180 00)

Quantity : 12,000 MT

Import Item:

S. No.	Item Name	Quantity* recommended for 100 MT of export product
1.	Natural Rubber	27.959 MT
2.	Carbon Black	29.822 MT
3.	Bead wire	Indigenously Procured
4.	Synthetic Rubber PBR	5.866 MT
5.	Bromo butyl Rubber	1.921 MT
6.	Zinc Oxide	Indigenously Procured
7.	Rubber Chemical Antioxidant	1.421 MT
8.	Misc Chemicals	Indigenously Procured

9.	Stearic Acid	Indigenously Procured
10.	Insoluble Sulphur	0.280 MT
11.	TackifierResi	0.750 MT
12.	Rubber Process Oil	Indigenously Procured
13.	Rubber Chemical Accelerator	0.506 MT
14.	Adhesion Promoter Resin SL3006	0.089 MT
15.	Synthetic Rubber SBR 1502	8.048MT
16.	Micro Crystalline Wax	1.009 MT
17.	Nylon Tyre Cord Fabric Dipped	2.129 MT
18.	PolysterTyre Cord Fabric Dipped	3.114 MT
19.	Structol	0.122 MT
20.	Wood Resin	Indigenously Procured
21.	Reclaim Rubber	Indigenously Procured
22.	Soluble Sulphur	Indigenously Procured
23.	Synthetic Rubber SBR 1723	6.106 MT

*or applied qty. whichever is less.

Note : 1. There should be a value cap on rubber chemicals (Antioxidant , Accelerators & Retarders) and misc. chemicals as per general note 8 of the Handbook of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	15 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002905AM25
RA File Number	06AA04008225 AM22
Licence No and Date	0611000976/15/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024 1. Production / Consumption data for the license year duly certified by authorized auditor of the company. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	16 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001055AM25
RA File Number	26AX04000016 AM22
Licence No and Date	2611000451/07/02/2022
Norms Committee Decision: The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing.	

Case No.	17 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001369AM25
RA File Number	03AX04001769 AM22

Licence No and Date	0311013372/27/03/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that firm did not appeared for personal hearing and neither they informed about this. Therefore, the committee decided to defer the case.	

Case No.	18 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00000175AM25
RA File Number	05AX04000161 AM23
Licence No and Date	0511011990/20/04/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no. 4 dated 16.07.2024. Hence, the committee decided to defer the case and directs the firm to submit the reply within 15 days.	

Case No.	19 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	TECHNOVA RECYCLING INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM REVIW00000924AM25		
RA File Number	03AX04000388 AM23		
Licence No and Date	0311014486/05/05/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
LDPE Granules (Reprocessed)(LDPE Granules (Reprocessed) Net Content	90000.0 Kg	LDPE Agglomerates (FILM GRADE)	92700 Kg

LDPE Agglomerates (FILM GRADE): 90,000.000 KGS)			
LLDPE Granules (Reprocessed)(LLDPE Granules (Reprocessed) Net Content LLDPE Agglomerates (FILM GRADE): 90,000.000 KGS)	90000.0 Kg	LLDPE Agglomerates (FILM GRADE)	92700 Kg
Polypropylene Granules (Reprocessed)(Polypropylene Granules (Reprocessed) Net Content Polypropylene Grinding (MOULDING GRADE):90,000.000 KGS)	90000.0 Kg	Polypropylene Grinding MOULDING GRADE	92700 Kg

NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	20 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM REVIW00000176AM25		
RA File Number	05AX04000399 AM23		
Licence No and Date	0511012517/12/05/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
SPC TILE (POLY SELF STICK TILE)	31032.0 SQUARE METER (SQM)	SPC STONE PLASTIC COMPOSITE	Net to Net

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	21 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001064AM25
RA File Number	26AX04000012 AM23
Licence No and Date	2611000592/23/05/2022
Norms Committee Decision: The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing.	

Case No.	22 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002315AM25
RA File Number	03AX04000417 AM23
Licence No and Date	0311016700/29/07/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to call the firm for personal hearing.	

Case No.	23 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00000311AM25

RA File Number	09AX04000397 AM23		
Licence No and Date	0911003439/04/08/2022		
Norms Committee Decision:			
The representative of the firm appeared for personal hearing and explained about the case. Accordingly, the committee decided to ratify the norms as under:			
Export Item	Quantity	Import item	Quantity
Printed Flexible Packaging Material adhesive laminated of multi layers of relevant substrate without hot melt in the form(PLASTIC PRODUCTS)	575000.0 Kg	Polyester film (BOPET FILM)	102376.61 Kg
		Ethylene- Alpha-Olefin Copolymers	227503.58 Kg
		LLDPE Polyethylene	227503.58 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	24 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002317AM25
RA File Number	03AX04001891 AM23
Licence No and Date	0311017008/08/08/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the firm for personal hearing	

Case No.	25 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001067AM25
RA File Number	26AX04000042 AM23

Licence No and Date	2611000668/18/08/2022
Norms Committee Decision: The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing	

Case No.	26 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001057AM25
RA File Number	26AX04000047 AM23
Licence No and Date	2611000680/30/08/2022
Norms Committee Decision: The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing.	

Case No.	27 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001063AM25
RA File Number	26AX04000064 AM23
Licence No and Date	2611000751/31/10/2022
Norms Committee Decision: The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing.	

Case No.	28 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM REVIW00001398AM25		
RA File Number	09AX04000680 AM23		
Licence No and Date	0911003889/01/11/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and noted that the representatvie of the firm appeared for personal hearing and explain about the case. Accordingly, the committee decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Printed Flexible Packaging Material of 2 layer((contains, 16.56 gsm of Polyester film (BOPET FILM), 41.4 gsm of POLY N, 14.15 gsm of packaging closure (zipper),3.3 gsm of ink, & 2 gsm of adhesive without hotmelt in the form of pouches)	42000.0 Kg	APLIX 973 PACKAGING CLOSURE (ZIPPER)	7907.62 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	29 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002325AM25
RA File Number	08AX04001239 AM23
Licence No and Date	0811006427/11/11/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the firm for personal hearing.	

Case No.	30 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002301AM25
RA File Number	08AX04001592 AM23
Licence No and Date	0811006860/28/12/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the firm for personal hearing	

Case No.	31 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002316AM25
RA File Number	03AX04004599 AM23
Licence No and Date	0311020435/03/01/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the firm for personal hearing.	

Case No.	32 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00006125AM23
RA File Number	26AX04000084 AM23
Licence No and Date	2611000838/07/02/2023
Norms Committee Decision:	

The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing

Case No.	33 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00001397AM25
RA File Number	09AX04001023 AM23
Licence No and Date	0911004465/16/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Printed Flexible Packaging Material of 2 layer(contains, 16.56 gsm of Polyester film (BOPET FILM), 41.4 gsm of POLY N, 3.3 gsm of INK & 2 gsm of ADDESIVE, 14.15 gsm of APLIX 973 PACKAGING CLOSURE (ZIPPER) without hotmelt in the form of Pouches)	91500.0 Kg	APLIX 973 PACKAGING CLOSURE (ZIPPER)	17227.083 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	34 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00006505AM23
RA File Number	06AX04000348 AM23

Licence No and Date	0611001861/22/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024 1. Production / Consumption data for the license year duly certified by authorized auditor of the company. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	35 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	SHREENATHJI RASAYAN PVT.LTD.
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00006818AM23
RA File Number	08AX04001775 AM23
Licence No and Date	0811007497/09/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024 1. Firm has still not furnished the complete chemistry, mol. Weight and % yield on molar basis in each step. 2. Justification for 27% water of reaction with calculation. 3. Wastage of 50% claimed is very high. Please give stepwise details of wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	36 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00007001AM23
RA File Number	07AX04001890 AM23
Licence No and Date	0711006770/15/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and noted that this case pertains to NC I. Hence the committee decided to transfer the case to NC I.

Case No.	37 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00007010AM23
RA File Number	26AX04000104 AM23
Licence No and Date	2611000870/16/03/2023
Norms Committee Decision:	
The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing	

Case No.	38 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002326AM25
RA File Number	08AX04002168 AM23
Licence No and Date	0811007662/23/03/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the firm for personal hearing.	

Case No.	39 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	ASK CHEMICALS INDIA PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024

and Date	
HQ File Number	HQRNORM APPLY 00007190AM23
RA File Number	31AX04000308 AM23
Licence No and Date	3111002143/24/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024 1. COA of all the export item not given. 2. Justification for variation in the norms for the same % content of resin and Hexamine. 3. Please give detailed calculation for requirement of input in each export item showing wastage claimed. 4. C.C for 1 Kg Phenolic Resin used in the different export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	40 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00000090AM24
RA File Number	26AX04000002 AM24
Licence No and Date	2611000899/11/04/2023
Norms Committee Decision: The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing	

Case No.	41 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002327AM25
RA File Number	08AX04000061 AM24
Licence No and	0811007884/17/04/2023

Date	
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the firm for personal hearing.	

Case No.	42 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00000317AM24
RA File Number	26AX04000006 AM24
Licence No and Date	2611000908/20/04/2023
Norms Committee Decision:	
The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing	

Case No.	43 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	GUJARAT POLYFILMS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00005283AM24		
RA File Number	NA		
Licence No and Date	5211004620/24/04/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:			
Export Item	Quantity	Import item	Quantity
NYLON 6 CHIPS (POLYAMIDES IN PRIMARY FORMS)(NYLON 6 CHIPS (POLYAMIDES IN PRIMARY FORMS))	250.0 MT	6 HEXANELACTAM (EPSILON CAPROLACTAM)	257.5 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	44 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00000736AM24
RA File Number	13AX04000018 AM24
Licence No and Date	1311001931/10/05/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	45 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002328AM25
RA File Number	08AX04000233 AM24
Licence No and Date	0811008126/10/05/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the firm for personal hearing.	

Case No.	46 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	ENGINEERED POLYMERS (INDIA) PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00000811AM24
RA File Number	07AX04000205 AM24

Licence No and Date	0711007562/12/05/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:			
Export Item	Quantity	Import item	Quantity
Ultem 1000-7101 Black Plate 0.500" x 2'x4'(160 SFT Net content 278.38 kgs)	20.0 Numbers	ULTEM 1000 7101 (Thermoplastic Polyetherimide)	1.05 Kg/Kg content in export
Ultem 1000-7101 Black Plate 0.625" x 2'x4'(160 SFT, Net content 337.31Kgs)	20.0 Numbers	ULTEM 1000 7101 (Thermoplastic Polyetherimide)	1.05 Kg/Kg content in export
Ultem 1000-7101 Black Plate 0.750" x 2'x4'(160 SFT. Net Content 402.34 Kgs)	20.0 Numbers	ULTEM 1000 7101 (Thermoplastic Polyetherimide)	1.05 Kg/Kg content in export
Ultem 1000-7101 Black Plate 1.000" x 2'x4'(160 SFT, Net Content 540.51 Kgs)	20.0 Numbers	ULTEM 1000 7101 (Thermoplastic Polyetherimide)	1.05 Kg/Kg content in export
Ultem 1000-7101 Black Plate 1.250" x 2'x4'(120 SFT Net Content 496.82 Kgs)	15.0 Numbers	ULTEM 1000 7101 (Thermoplastic Polyetherimide)	1.05 Kg/Kg content in export
Ultem 1000-7101 Black Plate 1.500" x 2'x4'(120 SFT, Net Content 592.84 Kgs)	15.0 Numbers	ULTEM 1000 7101 (Thermoplastic Polyetherimide)	1.05 Kg/Kg content in export
Ultem 1000-7101 Black Plate 1.750" x 2'x4'(120 SFT, Net content 694.94 kgs)	15.0 Numbers	ULTEM 1000 7101 (Thermoplastic Polyetherimide)	1.05 Kg/Kg content in export
Ultem 1000-7101 Black Plate 2.000" x 2'x4'(120 SFT, Net Content 801.62 Kgs)	15.0 Numbers	ULTEM 1000 7101 (Thermoplastic Polyetherimide)	1.05 Kg/Kg content in export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	47 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00001034AM24
RA File Number	04AX04000133 AM24
Licence No and Date	0411005456/23/05/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	48 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00001060AM24
RA File Number	26AX04000023 AM24
Licence No and Date	2611000947/23/05/2023
Norms Committee Decision:	
The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing	

Case No.	49 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00001131AM24
RA File Number	03AX04000835 AM24
Licence No and Date	0311023950/26/05/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Quantity	Import item	Quantity
Pre-Printed PVC Card	1 Number	PVC SHEET of relevant thickness and size.	1.05 Number/Number
		PVC OVERLAY of relevant thickness and size	1.05 Number/Number
		INK	Not Allowed as shown indigenous

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	50 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002329AM25
RA File Number	08AX04000276 AM24
Licence No and Date	0811008312/31/05/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the firm for personal hearing.	

Case No.	51 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	PAHARPUR 3P PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00001503AM24
RA File Number	05AX04000655 AM24
Licence No and Date	0511019294/12/06/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024

1. Manufacturing process detail indicating wastage of 13% to 16% in Polyester Film and LLDPE.
2. Net content of each import item in export except ink and adhesive.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	52 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00001900AM24
RA File Number	03AX04001179 AM24
Licence No and Date	0311024670/19/06/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item: RECLAIMED RUBBER STANDARD

Qty.: 1500 MT

Import Item: USED RUBBER TUBES CUT INTO TWO PIECES WITHOUT VALVES STANDARD*

Qty.: 1458 MT

***Subject to compliance of all statutory clearance.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	53 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00002092AM24
RA File Number	26AX04000037 AM24

Licence No and Date	2611000984/22/06/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:			
Export Product	Qty.	Import Items	Qty. in Kg
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON	100 Kg	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10	26.73
		Synthetic Rubber- SBR-1723/1783	6.90
		SBR 1500,1502	9.06
		PBD Cobalt /Nickel, PBD (Neodymium) Synthetic Rubber	6.50
		Chlorobutyl Rubber	0.65
		Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	3.48
		Carbon Black Feed- N220N234N326N330N375N660	26.82
		NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	7.20
		Steel Wire Steel Cord (various)	0.02
		Wire Of Iron Or Non Alloy Steel Bead Wire	2.98
		Soluble Sulphur treated with 1.0%	0.78
		Insoluble Sulphur 20% oil-treated	0.10
		Insouablesulphur 10	0.01
		Rubber Process Oil- Low PCA Oil	3.26

		Mycrocrystalline Wax, MC Wac with 70% paraffin	0.98
		Rubber Chemical- TMQ	0.37
		Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.75
		Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,	0.67
		Gum Rosin	0.11
		Mixture Of Aromatic Hydrocarbon Resin	0.05
		Zinc Oxide	1.65
		Calcium Carbonate	0.54
		77PD(Anti Ozonant)	0.32
		6PPD(Anti Ozonant)	0.80
		Stearic Acid	1.04
		Cobalt Salt	0.01
		Precipitated Silica	0.78
		HMM 65 (Dry bond agent)	0.01
		Phenolic Tackifier Resin	0.51
		Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5	0.15
		Poly and Liner	0.57

		Eva bag and poly	0.07
		Inner Paint	0-14
		Outer Paint / TIRE FINISH PAINT	0.02
		Curing Bladder	0.30
		Turn up Bladder	0.26
		PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
		POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19, 23, 25 EPI	0.06
		Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.09
		Antitack Powder for Batch Off	0.20

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	54 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00002094AM24
RA File Number	26AX04000036 AM24
Licence No and Date	2611000985/22/06/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:	

Export Product	Qty.	Import Items	Qty. in Kg
NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON CNSTRCTON, MINNG OR INDSTRL HANDLNG VEHICLS AND MACHNES - BIAS NYLON	100 Kg	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10	26.73
		Synthetic Rubber- SBR-1723/1783	6.90
		SBR 1500,1502	9.06
		PBD Cobalt /Nickel, PBD (Neodymium)Synthetic Rubber	6.50
		Chlorobutyl Rubber	0.65
		Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	3.48
		Carbon Black Feed- N220N234N326N330N375N660	26.82
		NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	7.20
		Steel Wire Steel Cord (various)	0.02
		Wire Of Iron Or Non Alloy Steel Bead Wire	2.98
		Soluble Sulphur treated with 1.0%	0.78
		Insoluble Sulphur 20% oil-treated	0.10
		Insouablesulphur 10	0.01
		Rubber Process Oil- Low PCA Oil	3.26
		Mycrocrytaline Wax, MC Wac with 70% parrafin	0.98
		Rubber Chemical- TMQ	0.37

	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.75
	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,	0.67
	Gum Rosin	0.11
	Mixture Of Aromatic Hydrocarbon Resin	0.05
	Zinc Oxide	1.65
	Calcium Carbonate	0.54
	77PD (Anti ozonant)	0.32
	6PPD (Anti ozonant)	0.80
	Stearic Acid	1.04
	Cobalt Salt	0.01
	Precipitated Silica	0.78
	HMM 65	0.01
	Phenolic Tackifier Resin	0.51
	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5	0.15
	Poly and Liner	0.57
	Eva bag and poly	0.07
	Inner Paint	0.14
	Outer Paint / TIRE FINISH PAINT	0.02

		Curing Bladder	0.30
		Turn up Bladder	0.26
		PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
		POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19, 23, 25 EPI	0.06
		Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.09
		Antitack Powder for Batch Off	0.20

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	55 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00002095AM24
RA File Number	26AX04000035 AM24
Licence No and Date	2611000986/22/06/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Product	Qty.	Import Items	Qty. in Kg
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES -	100 kg	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10	31.34
		Synthetic Rubber- SBR-1723/1783	1.70

RADIAL NYLON	SBR 1500,1502	8.87
	PBD Cobalt /Nickel, PBD (Neodymium)	8.95
	Chlorobutyl Rubber	0.65
	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	1.11
	Carbon Black Feed- N220N234N326N330N375N660	26.40
	NYLON 6 DIPPEDTYRE CORDFABRICS ANDNYLON 66 DIPPEDTYRE CORDFABRICS	3.14
	Steel Wire Steel Cord (various)	0.05
	Wire Of Iron Or Non Alloy Steel Bead Wire	2.61
	Soluble Sulphur treated with 1.0%	0.53
	Insoluble Sulphur 20% oil-treated	0.37
	Insoulesulphur 10	0.01
	Rubber Process Oil- Low PCA Oil	3.26
	Mycrocrystalline Wax, MC Wac with 70% paraffin	1.07
	Rubber Chemical- TMQ,	0.41
	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.81
	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids	0.43

		Gum Rosin	1.05
		Mixture Of Aromatic Hydrocarbon Resin	0.14
		Zinc Oxide	1.73
		Calcium Carbonate	0.17
		77PD	0.35
		6PPD	0.91
		Stearic Acid	1.01
		Cobalt Salt	0.01
		Precipitated Silica	2.13
		HMM 65	0.15
		Phenolic Tackifier Resin	0.56
		:Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5	0.23
		Poly and Liner	0.54
		Eva bag and poly	0.08
		Inner Paint	0.13
		Outer Paint / TIRE FINISH PAINT	0.02
		Curing Bladder	0.30
		Turn up Bladder	0.25

		PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
		POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19, 23, 25 EPI	3.22
		Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.05
		Antitack Powder for Batch Off	0.20

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	56 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00002097AM24
RA File Number	26AX04000038 AM24
Licence No and Date	2611000987/22/06/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Product	Qty.	Import Items	Qty.
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON	100 Kg	Rubber Compound - (Chloro butyl innerliner)	81.55 Kg
		Calendered Fabric:- N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1	18.76 Kg
		BEADWIRE (Various Sizes 0.96	3.32 Kg

		MM,1.295MM)	
		LDPE embossed Film	0.01 Kg
		Poly and Liner	0.57 Kg
		Inner Paint	0.14 Kg
		Outer Paint / TIRE FINISH PAINT	0.02 Kg
		Curing Bladder	0.30 Kg
		Turn up Bladder	0.27 Kg
		PBN2 (Spunbond Nylon Fabric) / Masking Tape	0.06 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	57 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	ATC TIRES AP PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00002098AM24		
RA File Number	26AX04000039 AM24		
Licence No and Date	2611000988/22/06/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:			
Export Product	Qty.	Import Items	Qty.
NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON CNSTRCTON,	100 Kg	Rubber Compound (Chloro butyl inner liner)	80.80 Kg

MINNG OR INDSTRL HANDLNG VEHICLS AND MACHNES - BIAS NYLON		Calendered Fabric:- N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 6 420D/1,	19.51 Kg
		BEADWIRE (Various Sizes 0.96 MM, 1.295MM)	3.32 Kg
		LDPE embossed Film	0.01 Kg
		Poly and Liner	0.57 Kg
		Inner Paint	0.14 Kg
		Outer Paint / TIRE FINISH PAINT	0.02 Kg
		Curing Bladder	0.30 Kg
		Turn up Bladder	0.27 Kg
		PBN2 (Spunbond Nylon Fabric) / Masking Tape	0.06 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	58 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	ATC TIRES AP PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00002104AM24		
RA File Number	26AX04000040 AM24		
Licence No and Date	2611000991/22/06/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:			
<i>Export Product</i>	<i>Qty.</i>	<i>Import Items</i>	<i>Qty.</i>

NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON	100 Kg	Rubber Compound (Chloro butyl innerliner)	83.31 Kg
		Calendered Fabric:-N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1	17.01 Kg
		BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32 Kg
		LDPE embossed Film	0.01 Kg
		Poly and Liner	0.57 Kg
		Inner Paint	0.14 Kg
		Outer Paint / TIRE FINISH PAINT	0.02 Kg
		Curing Bladder	0.30 Kg
		Turn up Bladder	0.26 Kg
		PBN2 (Spunbond Nylon Fabric) / Masking Tape	0.06 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	59 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00003122AM24
RA File Number	26AX04000042 AM24
Licence No and Date	2611001001/30/06/2023
Norms Committee Decision:	

The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing

Case No.	60 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM REVIW00001498AM25		
RA File Number	09AX04000312 AM24		
Licence No and Date	0911005365/10/07/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:			
Export Item	Quantity	Import item	Quantity
Printed Flexible Packaging Material of 2 layer,(Contains of ,16.56 gsm of Polyester film (PET FILM), 41.4 gsm of POLY N, 3.3 gsm of INK & 2 gsm of ADDESIVE, 14.15 gsm of APLIX 973 PACKAGING CLOSURE (ZIPPER) without hotmelt in the form of Pouches)	91500.0 Kg	APLIX 973 PACKAGING CLOSURE (ZIPPER)	17227.318 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	61 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	FISHFA RUBBERS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00004408AM24		
RA File Number	24AX04000061 AM24		
Licence No and Date	2411002544/13/07/2023		

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item: RECLAIMED RUBBER SHEET

Qty.: 6000493.0 Kg

S. no:	Item Description	Qty. recommended
1	USED RUBBER TUBES WITHOUT VALVES STANDARD*	0.972 Kg/Kg of export
2	Process Oil	0.030489 Kg/Kg of export

***Subject to compliance of all statutory clearance.1**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	62 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00004417AM24
RA File Number	06AX04000127 AM24
Licence No and Date	0611002123/13/07/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	63 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	PACIFIC BULK BAGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00004625AM24

RA File Number	13AX04000065 AM24
Licence No and Date	1311002109/25/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024 1. Justification for 20% wastage. 2. Details of PP bag scrap with Bill of entry. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	64 / NC/7/MEET/Sep/202425/6	
Case Status	Case Approved	
Party Name	MARUTI TECHNO RUBBER PVT LTD	
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024	
HQ File Number	HQRNORM APPLY 00004747AM24	
RA File Number	05AX04001037 AM24	
Licence No and Date	0511020142/31/07/2023	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:		
Export item: Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties)		
Qty.:1 Kg		
Import Items:		
S. no	Item description	Qty. recommended
1	TPE Compound Dryflex	0.818 Kg
2	Acrylic Polymer water Retaining Agent	0.197 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	65 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00004748AM24
RA File Number	05AX04001038 AM24
Licence No and Date	0511020143/31/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export item: Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties)

Qty.:1 Kg

Import Items:

S. no	Item description	Qty. recommended
1	TPE Compound Dryflex	0.818 Kg
2	Acrylic Polymer water Retaining Agent	0.197 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	66 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	ANRON METALISERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00004939AM24

RA File Number	34AX04000376 AM24
Licence No and Date	3411004003/08/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no. 2 dated 05.06.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15 days.	

Case No.	67 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	BANKIM PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00004970AM24
RA File Number	03AX04001104 AM24
Licence No and Date	0311026191/10/08/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024 1. Details of indigenous input with quantity. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	68 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	AJIT INDUSTRIES WEST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005158AM24
RA File Number	05AX04001435 AM24
Licence No and Date	0511020513/21/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no.3 dated 21.06.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15	

days.

Case No.	69 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005159AM24
RA File Number	05AX04001264 AM24
Licence No and Date	0511020516/21/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has replied to the DL but the reply is not proper hence the committee decided to defer the case and directs the firm to properly reply to the DL within 15 days.	

Case No.	70 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005255AM24
RA File Number	08AX04000938 AM24
Licence No and Date	0811009214/26/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no.3 dated 21.06.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15 days.	

Case No.	71 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	RMX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024

HQ File Number	HQRNORM APPLY 00005266AM24
RA File Number	30AX04000195 AM24
Licence No and Date	3011004066/28/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no.3 dated 21.06.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15 days.	

Case No.	72 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	NIRMAL POLY PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005298AM24
RA File Number	03AX04002387 AM24
Licence No and Date	0311026713/29/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no.3 dated 21.06.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15 days.	

Case No.	73 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005344AM24
RA File Number	03AX04002451 AM24
Licence No and Date	0311026782/31/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no.3 dated 21.06.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15 days.	

Case No.	74 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005354AM24
RA File Number	26AX04000051 AM24
Licence No and Date	2611001117/31/08/2023
Norms Committee Decision: The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing.	

Case No.	75 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	AJIT INDUSTRIES WEST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005366AM24
RA File Number	05AX04001505 AM24
Licence No and Date	0511020728/01/09/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no.3 dated 21.06.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15 days.	

Case No.	76 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005380AM24

RA File Number	24AX04000215 AM24
Licence No and Date	2411002706/01/09/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no.3 dated 21.06.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15 days.	

Case No.	77 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00005579AM24		
RA File Number	02AX04000354 AM24		
Licence No and Date	0211005083/11/09/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied .			
Export Item	Quantity	Import Item	Quantity
As per application	As per application	As per application from S.No 1 to 7	As applied
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	78 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	NANOFIL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005627AM24
RA File Number	05AX04001179 AM24
Licence No and Date	0511020924/13/09/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Quantity	Import item	Quantity
PP COMPOUND(PP COMPOUND - NET CONTENT 1) POLYPROPYLENE GRANULES - 105 MT, 2) REPROCESSED GRANULES - 28 MT, 3) TITANIUM DIOXIDE - 7 MT)	1 Kg	POLYPROPYLENE GRANULES	1.02 Kg/Kg content in export
		REPROCESSED GRANULES	1.02 Kg/Kg content in export
		TITANIUM DIOXIDE	Net to Net

NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	79 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	NANOFIL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005628AM24
RA File Number	05AX04001180 AM24
Licence No and Date	0511020925/13/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Quantity	Import item	Quantity
PP COMPOUND(PP COMPOUND - NET CONTENT 1) POLYPROPYLENE GRANULES - 350 MT, 2) REPROCESSED GRANULES - 100 MT, 3) TITANIUM DIOXIDE - 25 MT)	1 Kg	POLYPROPYLENE GRANULES	1.02 Kg/Kg content in export
		REPROCESSED GRANULES	1.02 Kg/Kg content in export

		TITANIUM DIOXIDE	Net to Net
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NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM REVIW00002330AM25
RA File Number	08AX04001092 AM24
Licence No and Date	0811009340/13/09/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the firm for personal hearing.	

Case No.	81 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005657AM24
RA File Number	03AX04002703 AM24
Licence No and Date	0311027103/14/09/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	82 / NC/7/MEET/Sep/202425/6
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Case Status	Case Approved		
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00005660AM24		
RA File Number	09AX04000525 AM24		
Licence No and Date	0911005797/14/09/2023		
Norms Committee Decision:			
The firm appeared for the personal hearing in front the committee and explained about the case. Accordingly, the committee decided to ratify the norms as under:			
Export Item	Quantity	Import item	Quantity
Printed Flexible Packaging Material of 2 layer contains, (16.56 gsm of Polyester film (PET FILM), 41.4 gsm of POLY N, 3.3 gsm of INK & 2 gsm of ADDESSIVE, 14.15 gsm of APLIX 973 PACKAGING CLOSURE (ZIPPER) without hotmelt in the form of Pouches)	53000.0 Kg	APLIX 973 PACKAGING CLOSURE (ZIPPER)	9978.66 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	83 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005681AM24
RA File Number	04AX04000505 AM24
Licence No and Date	0411006011/14/09/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:	
Export Item	Quantity
71-2400001(CORE KIT SHELL LW V150 OLPS PET)	1 Sq. Meter

71-2400002(CORE KIT SHELL WW V150 OLPS PET)	1 Sq. Meter
71-2400003(MAIN WEB CORE KIT V150)	1 Sq. Meter
71-2400004(TE WEB CORE KIT V150)	1 Sq. Meter
Import Item	Quantity
As per application from S.No. 1 to 46.	1 Sq. Meter / Sq. Meter Content in export.
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE	

Case No.	84 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	NANOFIL TECHNOLOGIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00005689AM24		
RA File Number	05AX04000787 AM24		
Licence No and Date	0511020974/14/09/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:			
Export Item	Quantity	Import item	Quantity
PP COMPOUND WITH 30% REPROCESSED POLYPROPYLENE GRANULES(PP COMPOUND WITH 30% REPROCESSED POLYPROPYLENE GRANULES (NET CONTENTS) - 1. Polypropylene Ganules - 300.000 mt 2. Reprocessed Granules - 90.000 mt)	390.0 MT	Polypropylene Granules	306.0 MT
		Reprocessed Granules	91.8 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	85 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005690AM24
RA File Number	05AX04001536 AM24
Licence No and Date	0511020975/14/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item: Bicycle Nylon Tyres EPDM (Min. 7.5%) Rubber Compound with Reflective Tape (Export Qty: 500 MT)

Quantity: 100 MT

S.No.	Import Item	Quantity recommended
1.	Natural Rubber	27.23 MT
2.	Synthetic Rubber (PBR)	5.00 MT
3.	Synthetic Rubber (SBR 1502)	6.34 MT
4.	Synthetic Rubber EPDM	8.00 MT
5.	Carbon Black (N-330, N-550, N-660)	17.35 MT
6.	Rubber Chemicals (Anti-oxidants)	0.99 MT*
7.	Rubber Chemicals (Accelerators)	0.99 MT*
8.	Misc Chemicals (Paraffin Wax)	8.00 MT*

9.	Nylon Tyre Cord Fabric dipped	11.00 MT
10.	Zinc Ingot	1.312 MT
11.	Precipitated Silica	3.5 kg
12.	Reflective Tape (4.7 MM TO 5.7 MM):	1.05 Mtr/Mtr content in the export product
13.	Cotton Chafer (7 MM TO 9 MM)	1.05 Mtr/Mtr content in the export product

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No.8) of the Hand Book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005707AM24
RA File Number	05AX04001743 AM24
Licence No and Date	0511020987/15/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Quantity	Import item	Quantity
PE COMPOUND (SIO)	1 Kg	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	0.809 Kg
		ETHYLENE VINYL ACETATE (EVA)	0.188 Kg
		SILANE VTMO	0.0085 Kg

		DI CUMYL PEROXIDE (DCP)	0.0047 Kg
		ANTIOXIDANT	0.0198 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	87 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00005708AM24
RA File Number	03AX04002706 AM24
Licence No and Date	0311027165/15/09/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	88 / NC/7/MEET/Sep/202425/6										
Case Status	Case Approved										
Party Name	MRL TYRES LIMITED										
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024										
HQ File Number	HQRNORM APPLY 00006003AM24										
RA File Number	05AX04001681 AM24										
Licence No and Date	0511021293/03/10/2023										
Norms Committee Decision:											
The committee considered the case as per agenda and decided to ratify the norms as under:											
<table><tr><th>Export Item</th><th>Qty.</th><th>Description</th><th>Qty.</th></tr><tr><td rowspan="2">New Pneumatic Tyres of Rubber, Of a kind used on agricultural/ agro industrial vehicles and machines radials-nylon and polyester (</td><td rowspan="2">100 Kgs</td><td>Natural rubber-TSR,RSS</td><td>35.63 Kg</td></tr><tr><td>Synthetic rubber:PBR</td><td>5.89 Kg</td></tr></table>		Export Item	Qty.	Description	Qty.	New Pneumatic Tyres of Rubber, Of a kind used on agricultural/ agro industrial vehicles and machines radials-nylon and polyester (	100 Kgs	Natural rubber-TSR,RSS	35.63 Kg	Synthetic rubber:PBR	5.89 Kg
Export Item	Qty.	Description	Qty.								
New Pneumatic Tyres of Rubber, Of a kind used on agricultural/ agro industrial vehicles and machines radials-nylon and polyester (	100 Kgs	Natural rubber-TSR,RSS	35.63 Kg								
		Synthetic rubber:PBR	5.89 Kg								

814750.0 kg)		Synthetic rubber:styrene butadiene rubber SBR-1502	8.20 Kg
		Carbon black	25.88 Kg
		Nylon tyre cord fabric (dipped)	3.05 Kg
		Rubberised textile fabric nylon chafer fabric (dipped)	0.051 Kg
		Polyester tyre cord fabric (dipped)	2.12 Kg
		Bead wire	3.12. Kg
		Rubber chemical :antioxidants tmq / tdq / hs	0.74 Kg
		Rubber chemical :antioxidants 6ppd	0.76 Kg
		Rubber chemical :accelerator ns/tbbs/mvps	0.56 Kg
		Rubber chemical :retardersctp(pvi)	0.12 Kg
		Zinc oxide	2.85 Kg
		Stearic acid	0.95 Kg
		Microcrystalline petroleum wax	0.80 Kg
		Precipitated silica	2.01 Kg
		Rae (residual aromatic extract) oil or similar products in which the weight of the aromatic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	4.14 Kg
		Phenolic tackifier resin	1.06 Kg
		Insoluble sulphur	0.27 Kg
		Processing additives	0.85 Kg

		Homogenising agent	0.14 Kg
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Note: There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals (S. No.9 TO 12) and up to 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 14 to 21).

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	89 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00006050AM24
RA File Number	08AX04001278 AM24
Licence No and Date	0811009540/05/10/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no.3 dated 21.06.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15 days.	

Case No.	90 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	ENVIRO RECYCLEAN PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM REVIW00000925AM25		
RA File Number	03AX04003040 AM24		
Licence No and Date	0311027641/05/10/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:			
Export Item	Quantity	Import item	Quantity
POLYPROPYLENE GRANULES	500000.0	POLYPROPYLENE GRINDING	515000 kg

(REPROCESSED)	Kg		
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	91 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00006258AM24
RA File Number	26AX04000055 AM24
Licence No and Date	2611001173/16/10/2023
Norms Committee Decision:	
The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing.	

Case No.	92 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00006306AM24		
RA File Number	02AX04000418 AM24		
Licence No and Date	0211005299/17/10/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied .			
Export Item	Quantity	Import Item	Quantity
As per application	As per application	As per application from S.No 1 to 4	As applied

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	93 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	SANREA HEALTHCARE PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00006388AM24
RA File Number	10AX04000209 AM24
Licence No and Date	1011002085/20/10/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024 1. Weight of export in Kg term. 2. Composition of export item. 3. Calculation for requirement of import and indigenous item and accordingly fill the indigenous item in 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	94 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	GRASIM INDUSTRIES LTD		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00006667AM24		
RA File Number	34AX04000111 AM24		
Licence No and Date	3411004308/06/11/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:			
Export Item	Quantity	Import item	Quantity
EPOXY RESIN(EPOXY RESIN EPOTEC	1 Kg	Bisphenol A	0.677 Kg

YD 128 EPOTEC YD 127 EPOTEC YD 127FP EPOTEC YD 127ED EPOTEC YD127LC EPOTEC YD 128ED EPOTEC YD128G EPOTEC YD 126SP EPOTEC YD 126 EPOTEC YD 129)		Epichlorohydrin	0.541 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	95 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	GRASIM INDUSTRIES LTD		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00006669AM24		
RA File Number	34AX04000532 AM24		
Licence No and Date	3411004311/06/11/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:			
Export Item	Quantity	Import item	Quantity
Epoxy Resin Epotec YD-535LV(Epoxy Resin)	1 Kg	Epichlorohydrin	0.588 Kg
		1,4-BUTANEDIOL	0.062 Kg
		Bisphenol - A	0.555 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	96 / NC/7/MEET/Sep/202425/6		
Case Status	Case Deferred		
Party Name	RAPID ENGINEERING CO PVT LTD		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00007036AM24		

RA File Number	05AX04002586 AM24
Licence No and Date	0511022272/24/11/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in the meeting no53 dated 05.09.2024. Hence, the committee decided to defer the case and directs the firm to reply within 15 days.	

Case No.	97 / NC/7/MEET/Sep/202425/6										
Case Status	Case Approved										
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED										
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024										
HQ File Number	HQRNORM APPLY 00007072AM24										
RA File Number	09AX04000791 AM24										
Licence No and Date	0911006296/28/11/2023										
Norms Committee Decision:											
The representative of the firm appeared in front of the committee and explained about the case. Accordingly, the committee decided to ratify the norms as under:											
<table><tr><th>Export Item</th><th>Quantity</th><th>Import item</th><th>Quantity</th></tr><tr><td>Printed Flexible Packaging Material of 2 layer contains,(16.56 gsm of Polyester film (PET FILM), 41.4 gsm of POLY N, 3.3 gsm of INK & 2 gsm of ADDESIVE, 14.15 gsm of APLIX 973 PACKAGING CLOSURE (ZIPPER) without hotmelt in the form of Pouches)</td><td>89000.0 Kg</td><td>APLIX 973 PACKAGING CLOSURE (ZIPPER)</td><td>16756.628 Kg</td></tr></table>				Export Item	Quantity	Import item	Quantity	Printed Flexible Packaging Material of 2 layer contains,(16.56 gsm of Polyester film (PET FILM), 41.4 gsm of POLY N, 3.3 gsm of INK & 2 gsm of ADDESIVE, 14.15 gsm of APLIX 973 PACKAGING CLOSURE (ZIPPER) without hotmelt in the form of Pouches)	89000.0 Kg	APLIX 973 PACKAGING CLOSURE (ZIPPER)	16756.628 Kg
Export Item	Quantity	Import item	Quantity								
Printed Flexible Packaging Material of 2 layer contains,(16.56 gsm of Polyester film (PET FILM), 41.4 gsm of POLY N, 3.3 gsm of INK & 2 gsm of ADDESIVE, 14.15 gsm of APLIX 973 PACKAGING CLOSURE (ZIPPER) without hotmelt in the form of Pouches)	89000.0 Kg	APLIX 973 PACKAGING CLOSURE (ZIPPER)	16756.628 Kg								
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE											

Case No.	98 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	ATC TIRES AP PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		

HQ File Number	HQRNORM APPLY 00007163AM24		
RA File Number	26AX04000060 AM24		
Licence No and Date	2611001228/01/12/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:			
Export Product	Qty.	Import Items	Qty.
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON	100 Kg	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG-OS	31.34 Kg
		Synthetic Rubber- SBR-1723/1783	1.70 Kg
		Synthetic Rubber- SBR 1500,1502	8.87 Kg
		POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel, PBD (Neodymium),)	8.95 Kg
		Chlorobutyl Rubber	0.65 Kg
		Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	1.11 Kg
		Carbon Black Feed- N220N234N326N330N375N660	26.40 Kg
		NYLON 6 DIPPEDTYRE CORDFABRICS ANDNYLON 66 DIPPEDTYRE CORDFABRICS	3.14 Kg
		Steel Wire Steel Cord (various)	0.05 Kg
		Wire Of Iron Or Non Alloy Steel Bead Wire	2.61 Kg
		Soluble Sulphur treated with 1.0%	0.53 Kg
		Insoluble Sulphur 20% oil-treated	0.37 Kg

	Insoulesulphur 10	0.01 Kg
	Rubber Process Oil- Low PCA Oil	3.26 Kg
	Mycrocrystalline Wax, MC Wac with 70% paraffin	1.07 Kg
	Rubber Chemical- TMQ,	0.41 Kg
	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.81 Kg
	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids	0.43 Kg
	Gum Rosin	1.05 Kg
	Mixture Of Aromatic Hydrocarbon Resin	0.14 Kg
	Zinc Oxide	1.73 Kg
	Calcium Carbonate	0.17 Kg
	77PD (Anti Ozonant)	0.35 Kg
	6PPD(Anti Ozonant)	0.91 Kg
	Stearic Acid	1.01 Kg
	Cobalt Salt	0.01 Kg
	Precipitated Silica	2.13 Kg
	HMM 65 (dry bond agent)	0.15 Kg
	Phenolic Tackifier Resin	0.56 Kg
	Penacolate B-20-S,Reinforci0.54ng PF	0.23 Kg

		Resin Premixed With 0.08HMT,Koresin,Hydrocarbon Resin DCPD 100-5	
		Poly and Liner	0.54 Kg
		Eva bag and poly	0.08 Kg
		Inner Paint	0.13 Kg
		Outer Paint / TIRE FINISH PAINT	0.02 Kg
		Curing Bladder	0.30 Kg
		Turn up Bladder	0.25 Kg
		PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 Kg
		POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI	3.22 Kg
		Nylon-6 840D/1 15.2 X 15.2 EPI,Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI	0.05 Kg
		Antitack Powder for Batch Off	0.20 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	99 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred

Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00007469AM24
RA File Number	26AX04000063 AM24
Licence No and Date	2611001255/19/12/2023
Norms Committee Decision: The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing.	

Case No.	100 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00007647AM24		
RA File Number	02AX04000568 AM24		
Licence No and Date	0211005656/29/12/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied .			
Export Item	Quantity	Import Item	Quantity
As per application from S. No. 1 to 13	As per application	As per application from S.No 1 to 38	As applied
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	101 / NC/7/MEET/Sep/202425/6		
Case Status	Case Deferred		
Party Name	LAVISH SURFACES		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM REVIW00000516AM25		

RA File Number	13AX04000326 AM24
Licence No and Date	1311002557/12/02/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not properly replied to the DL issued in meeting no. 5 dated 05.09.2024. Hence, the committee decided to defer the case and directs the firm to submit the reply within 15 days.	

Case No.	102 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	GREENAGE INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00008886AM24
RA File Number	08AX04002185 AM24
Licence No and Date	0811010959/04/03/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024 1. Quantity of color additives used in the process of manufacturing. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	103 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00008927AM24
RA File Number	03AX04003862 AM24
Licence No and Date	0311031804/06/03/2024
Norms Committee Decision:	

The committee considered the case as per agenda and noted that the firm did not appear for personal hearing. Hence, the committee decided to defer the case

Case No.	104 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00008932AM24
RA File Number	03AX04005540 AM24
Licence No and Date	0311031811/06/03/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Quantity	Import item	Quantity
Bags made out of Flexible Packaging Material of Multilayers Film(NET CONTENT: 1) 52695.652 2) 82891.304 KGS 3) 63304.348 KGS 4) 27239.130 KGS 5)3891.304 KGS 6)13847.826 KGS 7)478.261 KGS 8)5652.174 KGS)	250000.0 Kg	Low Density Polyethylene Granules (LDPE)(Film Grade)	60600.0 Kg
		Linear Low Density Polyethylene Granules (LLDPE) (Film Grade)	95325.0 Kg
		Metallocene Linear Low Density Polyethylene Granules (MLLDPE)	72800.0 Kg
		Polyamide Nylon Chips	31325.0 Kg
		TIE Layer Adhesive Resin (BONDYRAM)	4475.0 Kg
		Ethylene Vinyl Alcohol Copolymer (EVAL/EVOH)	15925.0 Kg
		Antistatic/AB Additives	550.0 Kg
		Master Batch	6500.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	105 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00009308AM24
RA File Number	09AX04001137 AM24
Licence No and Date	0911006977/25/03/2024

Norms Committee Decision:

The representative of the firm appeared in front of the committee and explained about the case. Accordingly, the committee decided to ratify the norms as under:

Export Item	Quantity	Import item	Quantity
Printed Flexible Packaging Material of 2 layer contains,(16.56 gsm of Polyester film (PET FILM), 41.4 gsm of POLY N, 3.3 gsm of INK & 2 gsm of ADDESIVE, 14.15 gsm of APLIX 973 PACKAGING CLOSURE (ZIPPER) without hotmelt in the form of Pouches)	131000.0 Kg	APLIX 973 PACKAGING CLOSURE (ZIPPER)	24664.252 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	106 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	RAPID ENGINEERING CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00000038AM25
RA File Number	05AX04004106 AM24
Licence No and Date	0511024793/02/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Quantity	Import item	Quantity
POWDER COATING RESIN (PCR) CONTAINING 100970.87 kg of Epoxy Resin, 224029.13 Kg of Polyester Resin and 224029.13 Kg of T(POWDER COATING RESIN (PCR) CONTAINING 100970.87 kg of Epoxy Resin, 224029.13 Kg of Polyester Resin and 224029.13 Kg of Titanium Di Oxide) (Containing 34710 Kg of Barium Sulphate and 66235 Kg of TGIC)	650000.0 Kg	Epoxy Resin	104000.0 Kg
		Polyester Resin	230750.0 Kg
		Titanium Dioxide	230750.0 Kg
		Barium Sulphate Precipitated	35750.0 Kg
		TRI GLYCIDYL ISO CYANURATE (TGIC)	68250.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	107 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00000129AM25
RA File Number	26AX04000001 AM25
Licence No and Date	2611001397/05/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Product	Qty.	Import Items	Qty.
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON	100 Kg	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG-OS	31.34 Kg
		Synthetic Rubber- SBR-1723/1783	1.70 Kg
		Synthetic Rubber- SBR 1500,1502	8.87 Kg

		POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel, PBD (Neodymium),	8.95 Kg
		Chlorobutyl Rubber	0.65 Kg
		Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	1.11 Kg
		Carbon Black Feed- N220N234N326N330N375N660	26.40 Kg
		NYLON 6 DIPPEDTYRE CORDFABRICS ANDNYLON 66 DIPPEDTYRE CORDFABRICS	3.14 Kg
		Steel Wire Steel Cord (various)	0.05 Kg
		Wire Of Iron Or Non Alloy Steel Bead Wire	2.61 Kg
		Soluble Sulphur treated with 1.0%	0.53 Kg
		Insoluble Sulphur 20% oil-treated	0.37 Kg
		Insouablesulphur 10	0.01 Kg
		Rubber Process Oil- Low PCA Oil	3.26 Kg
		Microcrystalline Wax, MC Wac with 70% parrafin	1.07 Kg
		Rubber Chemical- TMQ,	0.41 Kg
		Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.81 Kg
		Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,	0.43 Kg

		Gum Rosin	1.05 Kg
		Mixture Of Aromatic Hydrocarbon Resin	0.14 Kg
		Zinc Oxide	1.73 Kg
		Calcium Carbonate	0.17 Kg
		77PD (Anti ozonant)	0.35 Kg
		6PPD(Anti ozonant)	0.91 Kg
		Stearic Acid	1.01 Kg
		Cobalt Salt	0.01 Kg
		Precipitated Silica	2.13 Kg
		HMM 65 (Dry bond agent)	0.15 Kg
		Phenolic Tackifier Resin	0.56 Kg
		Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5	0.23 Kg
		Poly and Liner	0.54 Kg
		Eva bag and poly	0.08 Kg
		Inner Paint	0.13 Kg
		Outer Paint / TIRE FINISH PAINT	0.02 Kg
		Curing Bladder	0.30 Kg
		Turn up Bladder	0.25 Kg

		PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 Kg
		POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI	3.22 Kg
		: Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI	0.05 Kg
		Antitack Powder for Batch Off	0.20 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	108 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00000226AM25
RA File Number	26AX04000086 AM24
Licence No and Date	2611001407/15/04/2024
Norms Committee Decision:	
The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing.	

Case No.	109 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	KUNAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024

HQ File Number	HQRNORM APPLY 00000610AM25
RA File Number	03AX04000322 AM25
Licence No and Date	0311033663/08/05/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/06 dated 09.10.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	110 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00000683AM25		
RA File Number	02AX04000082 AM25		
Licence No and Date	0211006552/13/05/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied .			
Export Item	Quantity	Import Item	Quantity
As per application from S. No. 1 to 4	As per application	As per application from S.No 1 to 16	As applied
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	111 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00000810AM25
RA File Number	08AX04000109 AM25
Licence No and Date	0811011607/20/05/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to call the firm for personal hearing.	

Case No.	112 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00001163AM25
RA File Number	09AX04000092 AM25
Licence No and Date	0911007366/06/06/2024
Norms Committee Decision: The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing	

Case No.	113 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00001274AM25
RA File Number	04AX04000209 AM25
Licence No and Date	0411007570/12/06/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:	
Export Item	Quantity

71-2400327 NX81.5 SHELLS REPAIR CORE KIT (BALSA FREE)(71-2400327 NX81.5 SHELLS REPAIR CORE KIT (BALSA FREE))	200.0 Numbers
71-2400323 NX81.5 WEBS REPAIR CORE KIT(BALSA FREE)(71-2400323 NX81.5 WEBS REPAIR CORE KIT(BALSA FREE))	200.0 Numbers
71-2400325 NX81.5 SHELL PS CORE KIT - FOAM (BALSA FREE)(71-2400325 NX81.5 SHELL PS CORE KIT - FOAM (BALSA FREE))	200.0 Numbers
71-2400329 NX81.5 SHELL SS CORE KIT - FOAM (BALSA FREE)(71-2400329 NX81.5 SHELL SS CORE KIT - FOAM (BALSA FREE))	200.0 Numbers
71-2400020 NX81.5 RCO CORE KIT(71-2400020 NX81.5 RCO CORE KIT)	200.0 Numbers
71-2400326 NX81.5 MAIN SHEAR WEB CORE KIT (BALSA FREE)(71-2400326 NX81.5 MAIN SHEAR WEB CORE KIT (BALSA FREE))	200.0 Numbers
71-2400021 / 18128 NX81.5 RTJ CORE KIT(71-2400021 / 18128 NX81.5 RTJ CORE KIT)	200.0 Numbers
Import Item	Quantity
As per application from S.No. 1 to S.No. 11	10% wastage allowed
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE	

Case No.	114 / NC/7/MEET/Sep/202425/6
Case Status	Case Approved
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00001838AM25
RA File Number	02AX04000214 AM25
Licence No and Date	0211006883/09/07/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms **as applied**.

Export Item	Quantity	Import Item	Quantity
As per application	As per application	As per application from S.No 1 to 5	As applied

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	115 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00001947AM25
RA File Number	08AX04000494 AM25
Licence No and Date	0811012122/16/07/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the firm for personal hearing.	

Case No.	116 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00002049AM25
RA File Number	26AX04000015 AM25
Licence No and Date	2611001529/22/07/2024
Norms Committee Decision:	
The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing.	

Case No.	117 / NC/7/MEET/Sep/202425/6
Case Status	Case Rejected
Party Name	RAPID ENGINEERING CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00002114AM25
RA File Number	05AX04001256 AM25
Licence No and Date	0511026844/24/07/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has surrendered the licensee. Hence, the committee decided to dispose off the case.	

Case No.	118 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	PAHARPUR 3P PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00002670AM25
RA File Number	05AX04001565 AM25
Licence No and Date	0511027360/23/08/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024 1. Manufacturing process detail indicating wastage of 13% to 16% in Polyester Film and LLDPE. 2. Net content of each import item in export except ink and adhesive. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	119 / NC/7/MEET/Sep/202425/6
Case Status	Case Deferred
Party Name	PAHARPUR 3P UNIT II PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00002819AM25
RA File Number	05AX04001700 AM25
Licence No and Date	0511027518/03/09/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2024-25/06 dated 09.10.2024 1. Manufacturing process detail indicating wastage of 13% to 16% in Polyester Film and LLDPE. 2. Net content of each import item in export except ink and adhesive. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	120 / NC/7/MEET/Sep/202425/6		
Case Status	Case Approved		
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024		
HQ File Number	HQRNORM APPLY 00003181AM25		
RA File Number	02AX04000401 AM25		
Licence No and Date	0211007317/20/09/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied .			
Export Item	Quantity	Import Item	Quantity
As per application	As per application	As per application from S.No 1 to 9	As applied
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	121 / NC/7/MEET/Sep/202425/6
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Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202425/ 6 and 09/10/2024
HQ File Number	HQRNORM APPLY 00003301AM25
RA File Number	26AX04000029 AM25
Licence No and Date	2611001608/26/09/2024
Norms Committee Decision: The representative of the firm appeared for personal hearing in front of committee and explained about the case. Accordingly, the committee directed the representative to submit the additional information asked during the personal hearing.	